NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1559/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES:

Zenith Birla (India) Ltd.

BBNC Consultancy Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

SIGNATURE

NAME DEL.

S.R. JARCORLA

E.A. BENCTH

BIELON

2) Dipak Khilari i'ld NAMK Law Associates for BBNC consultancy Prt 40.

ORDER CP No.1559/I&BP/NCLT/MB/MAH/2017

At request of both the parties, list this matter on 4.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)